

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

COMP.APPL/201(CH)2023
And
CP/112(CH)2020

IN THE MATTER OF:

Aruna Kapoor

...

Appellant

Versus

Narindera Castings Private Limited

...

Respondent

Under Section: 241(1), CA 2013

Rule: 11 of NCLT

Order delivered on 19.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

**For the Applicant in : Mr. G.S. Sarin, PCS.
COMP.APPL/201(CH)
2023**

**For the Petitioner in : Mr. Karanveer Jindal, Advocate.
main case**

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, with the consent of both the counsels, this matter is adjourned to 10.05.2024.

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)